

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).451/2026

DIVYA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 107066/2026 - EXEMPTION FROM FILING O.T., IA No. 109073/2026  
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 22-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Mr. Ritvik Bhanot, Adv.  
Mr. Aayush Shankar, Adv.  
Mr. Adhyayan Gupta, Adv.  
Mr. Sandeep Kumar Sen, AOR

For Respondent(s) :Ms. Aishwarya Bhati, A.S.G.  
Mr. Sudarshan Lamba, AOR  
Mr. Madhav Sinhal, Adv.  
Ms. Sansriti Pathak, Adv.  
Ms. Chitrangda Rastravara, Adv.  
Mr. Nithin Chowdhary Paluvari, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Learned Additional Solicitor General of India has filed a status report, giving full description of 26 persons of Indian origin, who had gone to Russia.
2. With regard to any consequential benefit(s) to which the subject persons or their families are entitled, they may submit such claims meanwhile, which shall be considered by the Authorities in accordance with law.
3. Post this matter for further consideration on 31.07.2026.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)  
ASSISTANT REGISTRAR